GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4948 ANSWERED ON:24.04.2003 NGOS INVOLVED IN THE WELFARE OF SCS/STS BIR SING MAHATO;HARIBHAI PARTHIBHAI CHAUDHARY;KAILASH MEGHWAL;MANSINH PATEL;RAJO SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of NGOs involved in the welfare of SCs and STs and other weaker sections in the country, State-wise;

(b) whether some welfare projects are pending with the Union Government for approval at present;

(c) if so, the details thereof, State-wise;

(d) whether the Government have assessed the working of NGOs in different States including Gujarat and West Bengal;

(e) the number of proposals sent to the Government of Rajasthan for rectification of the deficiencies in the proposals during the last three years;

(f) the number of proposals received by the Union Government after the rectification of the deficiencies from the Government of Rajasthan during the last three years;

(g) the amount of financial assistance sought by the various NGOs/State Governments for the welfare of SCs and STs and other weaker sections during 2003-2004;

(h) the assistance given to various States by the Union Government; and

(i) the steps by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

(a) The state-wise details are at Annex-I.

(b) & (c) 1331 proposals are awaiting final decision for want of requisite documents, specified in the scheme applied for, inspection reports from the State Governments/ clarifications from the NGOs. The NGOs and the State Governments are being pursued to furnish the requisite information so that appropriate decisions on the applications can be taken. The State-wise details are at Annex-II.

(d) Yes, Sir.

(e) 17 proposals have been sent to the Government of Rajasthan for rectification of deficiencies/seeking clarifications during the last three years.

(f) In 15 out of 17 proposals, the requisite clarifications/rectification of the deficiencies have been received

(g) Since the financial year has just begun, hardly any cases have been received so far.

(h) No funds have been released so far.

(i) Does not arise.

Annex - I

STATEMENT REFERRED TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.4948 FOR 24.04.2003 REGAF NGOs INVOLVED IN THE WELFARE OF SCs/STs

No. of NGOs assisted State-wise during 2002-03 under the schemes involved in the welfare of SCs, STs and other weaker sections

S. No. Name of the State/UT No. of NGOs assisted during 2002-03

1 Andhra Pradesh 154 2 Arunachal Pradesh 16 3 Assam 31 4 Bihar 20 4 Bihar 5 Chhattisgarh 6 6 Delhi 56 7 Gujarat 65 8 Haryana 12 9 Himachal Pradesh 7 10 Jharkhand 12 11 Jammu & Kashmir 8 12 Karnataka 65 13 Kerala 13 14 Madhya Pradesh 125 15 Maharashtra 129 16 Manipur 73 17 Meghalaya 4 18 Mizoram 17 19 Nagaland 37 20 Orissa 143 21 Pondicherry 1 22 Rajasthan 86 23 Sikkim 3 24 Tamil Nadu 15 25 Tripura 5 26 Uttar Pradesh 109 27 Uttranchal 11 28 West Bengal 45 29 Dadar & Nagar Haveli 3

TOTAL 1271

Annex - II

STATEMENT REFERRED TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.4948 FOR 24.04.2003 REGAF NGOS INVOLVED IN THE WELFARE OF SCs/STs

State-wise list of pending proposal from NGO as on 20.04.2003 relating to welfare of SCs/STs and Weaker Section

S.No. Name of State No. of proposals pending

1 Andhra Pradesh 03 2 Assam 20 3 Chhattisgarh 01 4 Delhi 18 5 Gujarat 85 6 Haryana 02 7 Himachal Pradesh 04 8 Jammu & Kashmir 01 9 Jharkhand 04 10 Karnataka 20 11 Madhya Pradesh 17 12 Maharashtra 990 13 Manipur 21 14 Orissa 29 15 Punjab 03 16 Rajasthan 37 17 Sikkim 01 18 Tamil Nadu 09 19 Tripura 03 20 Uttar Pradesh 46 21 Uttranchal 11 22 West Bengal 06

TOTAL 1331